

District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Sh. Dinesh Kumar Sharma  
District and Sessions Judge

Room No. 5

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:4

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Arguments</b>				
1	RCT ARCT	12/2014	157/16	✓ SANJAY GUPTA Vs. MS JAKKI MAL SONS ORS.
2	RCT ARCT	14/2016	181/16	✓ CHANI Vs. NARAYAN SHAMNANI
3	MCD APPL		3/17	✓ SUBHAVANA Vs. NEW DLEHI MINICIPAL COUNCIL
4	MCD APPL		4/17	✓ PRABHAKAR MEHAR Vs. NEW DELHI MUNICIPAL COUNCIL

District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Sh. Dinesh Kumar Sharma  
District and Sessions Judge

28/04/2020

Criminal Cause List Dated 27-03-2020 Total Cases:6

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases</b>					
1	Cr Rev		183/2020	✓ KARAMVEER Vs. WAZIR SINGH	/0 ()
2	Cr Rev		185/2020	✓ DIRECTORATE OF REVENUE INTELLIGENCE Vs. SACHIN GUPTA	/0 ()
3	Cr Rev		186/2020	✓ ALUPAN COMPOSITE PANEL PVT LTD Vs. M/S YANTRA ALUMINUM WINDOWS	/0 ()
4	Cr Rev		187/2020	✓ ALUPAN COMPOSITE PANEL PVT LTD Vs. M/S YANTRA ALUMINUM WINDOWS	/0 ()
5	Cr Rev		188/2020	✓ ALUPAN COMPOSITE PANEL PVT LTD Vs. M/S YANTRA ALUMINUM WINDOWS	/0 ()
<b>Arguments</b>					
6	SC		279/2019	STATE Vs. KARAN SINGH	33/2018 ()

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Sh. Sumeet Anand  
Metropolitan Magistrate



Criminal Cause List Dated 27-03-2020 Total Cases:53

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases</b> Entire Cause list has been en-block posted to 10-09-2020					
1	Cr Cases	177B/2010	44677/2016	STATE Vs. SHAHZAD	137 /2010 (Tilak Marg)
<b>Misc./ Appearance</b>					
2	Cr Cases	68/2/2014	43735/2016	STATE Vs. VIBHOR JAORIYA @ MONTU	201 /2009 (Mandir Marg)
3	Cr Cases	24/01/2014	32814/2016	SULTAN MOHD Vs. NASIMA ORS	/0 (Vasant Vihar)
4	Cr Cases		40/2017	STATE Vs. ANJIRUDH	407 /2016 (Vasant Vihar)
5	Cr Cases		1476/2019	STATE Vs. SUNIL	91 /2016 (Tilak Marg)
6	Cr Cases		7303/2017	STATE Vs. UNTRACE	211 /2016 (Mandir Marg)
7	Cr Cases		9020/2017	STATE Vs. JITENDER SHUKLA	/ ()
8	Cr Cases		12230/2018	STATE Vs. UNTRACE	81 /2017 (Vasant Vihar)
9	Cr Cases		15071/2018	STATE Vs. RAMESH CHAND SHARMA	52 /2017 (Tilak Marg)
10	Cr Cases		15687/2018	STATE Vs. UNTRACE	89 /2018 (Vasant Vihar)
11	Cr Cases		16847/2018	STATE Vs. ANCHIT CHAWALA	463 /2013 (Vasant Vihar)
12	Cr Cases		15215/2018	DCB BANK LTD Vs. SHREEPAL SINGH YADAV	/0 ()
13	Cr Cases		15217/2018	DCB BANK LTD Vs. MANOHAR SINGH	/0 ()
14	Cr Cases		15219/2018	DCB BANK LTD Vs. CHAIN SINGH	/0 ()
15	Cr Cases		15221/2018	DCB BANK LTD Vs. BHARAT PATEL	/0 ()
16	Cr Cases		15223/2018	DCB BANK LTD Vs. BIHARI LAL	/0 ()
17	Cr Cases		16864/2018	STATE Vs. SARABJEET SINGH	1224 /2014 (Vasant Vihar)
18	Cr Cases		1173/2019	ART HOUSING FINANCE INDIA LTD Vs. JAMESHWAR SAMANTARAY	/0 (Vasant Kunj South)
19	Cr Cases		1174/2019	ART HOUSING FINANCE INDIA LTD Vs. LIYAKAT PATEL	/0 ()
20	Cr Cases		603/2019	STATE Vs. SATENDER KUMAR	184 /2015 (Mandir Marg)
21	Cr Cases		3308/2019	IMPERIAL GRAPHIC SOLUTION Vs. PNG TRANSFORMERS PVT LTD AND ORS	/0 (Naraina)
22	Cr Cases		5457/2019	KAUSHALYA SHARMA Vs. S.H.O AND ORS.	/0 (Vasant Vihar)
23	Cr Cases		6709/2019	IIFL Vs. VASIM AHMAD	/0 ()
24	Cr Cases		6712/2019	IIFL Vs. ARIF ALI	/0 ()
25	Cr Cases		6715/2019	IIFL Vs. MUBARAK SHAH	/0 ()
26	Cr Cases		6717/2019	IIFL Vs. SADDAM KHAN	/0 ()
27	Cr Cases		4614/2019	STATE Vs. KULDEEP SINGH SALUJA	081 /2015 (Tilak Marg)
28	Cr Cases		6526/2019	STATE Vs. UNTRACE	458 /2017 (Vasant Vihar)
29	Cr Cases		6929/2019	STATE Vs. RAJENDER SINGH	493 /1998 (Tilak Marg)
30	Cr Cases		7042/2019	STATE Vs. CANCELLATION	403 /2018 (Vasant Vihar)
31	Cr Cases		12569/2019	DEEPTI GUPTA Vs. AMITA	/0 (Vasant Vihar)
32	Cr Cases		7724/2019	STATE Vs. CLOSURE REPORT	1024 /2016 (Vasant Vihar)
<b>Charge</b>					
33	Cr Cases	15/01/2013	26847/2016	MAHESH KUMAR Vs. STATE	/0 (Vasant Vihar)
34	Cr Cases		4373/2017	STATE Vs. ROHTASH	330 /2014 (Tilak Marg)
<b>Pre-Summoning Evidence</b>					
35	Cr Cases		3763/2019	RAJ PAL Vs. AJAY CHAUDHARY	/0 (Mandir Marg)
<b>Charge</b>					

10-09-2020

## Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Sh. Sumeet Anand

Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:53

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<i>Entire Cause List has been en-block posted to 10-09-2020</i>					
36	Cr Cases		5165/2019	STATE Vs. AMIT KUMAR	480 /2017 (Vasant Vihar)
37	Cr Cases		633/2020	STATE Vs. WASIM AKRAM @ LAMBU	109 /2019 (Mandir Marg)
38	Cr Cases		634/2020	STATE Vs. WASIM AKRAM @ LAMBU	108 /2019 (Mandir Marg)
<b>Prosecution Evidence</b>					
39	Cr Cases	417/2/2007	40993/2016	STATE Vs. NISHA PAYAL DASS ETC (2)	70 /2007 (Tilak Marg)
40	Cr Cases	47A/2/2009	43108/2016	STATE Vs. MUNNA LAL PANDEY	240 /2007 (Tilak Marg)
41	Cr Cases	304/2/2012	40378/2016	STATE Vs. DEVANAND	09 /2010 (Mandir Marg)
42	Cr Cases	18/02/2013	48192/2016	STATE Vs. SATISH ASHIWAL	73 /2003 (Vasant Vihar)
43	Cr Cases	93/01/2013	27471/2016	HDFC Vs. GAURAV SACHDEVA	/0 (Vasant Vihar)
44	Cr Cases		60200/2016	STATE Vs. SUKOMAL SINGH	1448 /2015 (Vasant Vihar)
45	Cr Cases		1978/2017	STATE Vs. RAHUL	105 /2017 (Vasant Vihar)
46	Cr Cases		10019/2017	STATE Vs. RAJESH KUMAR	429 /2017 (Vasant Vihar)
47	Cr Cases		12648/2018	STATE Vs. RAVI KANT YADAV	166 /2018 (Vasant Vihar)
48	Cr Cases		17757/2018	STATE Vs. SACHIN @ AJAY	118 /2018 (Tilak Marg)
49	Cr Cases		6698/2019	STATE Vs. RADHEY SHAYAM	71 /2019 (Vasant Vihar)
<b>Final Arguments</b>					
50	Cr Cases		7986/2018	professor brahma chellaney Vs. MR. VISHWANATH A. PAI PANANDIKER	/0
<b>Order</b>					
51	Cr Cases	3/2/2012	42545/2016	STATE Vs. ROSHAN LAL	175 /2006 (Mandir Marg)
52	Cr Cases	451/2/2012	44763/2016	STATE Vs. RISHI	115 /2009 (Mandir Marg)
53	Cr Cases		16570/2018	STATE Vs. ATUL DIKSHIT	262 /2015 (Tilak Marg)

**Chief Metropolitan Magistrate, New Delhi, PHC**  
**IN THE COURT OF Sh. Sudhir Kumar Sirohi**  
**Addl. Chief Metropolitan Magistrate**  
**Criminal Cause List Dated 27-03-2020 Total Cases:55**



S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr Cases	219/2001	40493/2016	STATE Vs. ARUN NAIR	226/01 /2001 (Mandir Marg)
2	Cr Cases	146/2/2013	45261/2016	STATE Vs. CANCELLATION	33 /2011 (Barakhamba Road)
3	Cr Cases	78/2C/2014	51055/2016	STATE Vs. BHAGAT GIRI	78 /2012 (R.K. Puram)
4	Cr Cases	22/2B/2014	49176/2016	STATE Vs. RAJ KUMAR	263 /2013 (Vasant Kunj South)
5	Cr Cases	29/2C/2014	50876/2016	STATE Vs. SACHIN KUMAR	450 /2014 (R.K. Puram)
6	Cr Cases		8789/2017	STATE Vs. SANTOSH KUMAR SINGH	495 /2014 (R.K. Puram)
7	Ct Cases		4899/2017	T K RAJAN Vs. SHRI OM SAI NATH CAR ON RENT LTD AND ORS	/0 (Mandir Marg)
8	Ct Cases		5515/2017	BHIM SEN Vs. SHRI OM SAI NATH CAR ON RENT LTD AND ORS	/ ()
9	Ct Cases		5516/2017	REKHA Vs. SHRI OM SAI NATH CAR ON RENT LTD AND ORS	/ ()
10	Cr Cases		3225/2017	STATE Vs. ISLAM	1095 /2015 (Vasant Kunj South)
11	Cr Cases		3268/2017	STATE Vs. BIMAL GUPTA ALIAS RAJIV	77 /2017 (Vasant Kunj South)
12	Cr Cases		3744/2017	STATE Vs. UNTRACE	1033 /2014 (Vasant Kunj South)
13	Cr Cases		5964/2017	STATE Vs. ASHOK KUMAR	305 /2016 (Vasant Kunj South)
14	Cr Cases		7516/2017	STATE Vs. UNTRACE	645 /2016 (Vasant Kunj South)
15	Cr Cases		14608/2018	STATE(VINOD KHATTAR) Vs. DIVYAM GAUR	0084 /2018 (R.K. Puram)
16	Cr Cases		5018/2019	STATE Vs. TEJPAL AND ORS.	300 /2017 (Vasant Kunj South)
17	Cr Cases		6545/2019	STATE Vs. NAINA	203 /2018 (Vasant Kunj South)
18	Cr Cases		6792/2019	STATE Vs. VIPIN @ MONU @ ALIEN	328 /2019 (Vasant Kunj South)
19	Ct Cases		15224/2019	LOKESH ABROL Vs. GREAT INDIAN TAMASHA COMPANY PVT. LTD. AND ORS.	/0 ()
20	Cr Cases		1780/2020	STATE Vs. KAMAL SHEIKH @ GAUTAM MAZUMDAR	686 /2019 (Vasant Kunj South)
21	Cr Cases		1781/2020	STATE Vs. FAISAL	671 /2019 (Vasant Kunj South)
<b>Charge</b>					
22	Cr Cases		38849/2016	STATE Vs. SAURAV CHATTERJEE ORS.	42 /2003 (SPECIAL CELL)
23	Ct Cases	18/02/2014	28953/2016	STATE Vs. SUMIT WALIA ORS	267 /2012 (Crime Branch-New Delhi)
24	Cr Cases	89/2C/2015	44051/2016	STATE Vs. MELWYN WILLIAM	221 /2012 (R.K. Puram)
25	Cr Cases	2/2015	43183/2016	STATE Vs. SUMIT WALIA	294 /2012 (Vasant Vihar)
26	Cr Cases	89/02/2015	53164/2016	STATE Vs. SURESH SHRIMALI	97 /2011 (Crime Branch-New Delhi)
27	Cr Cases		9177/2017	STATE Vs. SUNNY KAPOOR	1023 /2015 (R.K. Puram)
28	Cr Cases		2961/2017	STATE Vs. MUKESH DHINGRA	328 /2016 (R.K. Puram)
<b>Pre-Summoning Evidence</b>					

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**Chief Metropolitan Magistrate, New Delhi, PHC**  
**IN THE COURT OF Sh. Sudhir Kumar Sirohi**  
**Addl. Chief Metropolitan Magistrate**  
**Criminal Cause List Dated 27-03-2020 Total Cases:55**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Ct Cases		14268/2017	PUSHPANJALI TREXIM LTD Vs. A KISHAN AND ORS	/0 (Mandir Marg) 12-10-20
<b>Charge</b>					
30	Cr Cases		16006/2018	STATE Vs. DEVENDER	949 /2015 (Vasant Kunj South) 14-10-20
31	Cr Cases		7841/2019	STATE Vs. SATISH SINGH	222 /2018 ( )
32	Cr Cases		1007/2020	STATE Vs. JAGDEEP	419 /2019 (Vasant Kunj South)
<b>Plaintiff/Petitioner Evidence</b>					
33	Ct Cases	96/13/2013	21769/2016	HARVINDER SINGH Vs. JAGDISH TYTLER	/ ( )
<b>Prosecution Evidence</b>					
34	Cr Cases	32/3B/2014	51302/2016	STATE Vs. NITIN	302 /2012 (Vasant Kunj South)
35	Cr Cases	2B/2014	47158/2016	STATE Vs. NUR HASAN	232 /2012 (Vasant Kunj South)
36	Cr Cases	21/2B/2014	50383/2016	STATE Vs. DIVYA KAUSHIK	276 /2012 (Vasant Kunj South)
37	Cr Cases	99/2C/2014	51286/2016	STATE Vs. MD. SHAKIR	604 /2004 (R.K. Puram) 12-10-20
38	Cr Cases	65/3C/2014	50090/2016	STATE Vs. VIDHYA	122 /2013 (R.K. Puram)
39	Cr Cases		58737/2016	STATE Vs. FEDORANKO TATYANA	114 /2013 (R.K. Puram)
40	Cr Cases		3328/2017	STATE Vs. SHIV KUMAR SHARMA	106 /2017 (Vasant Kunj South)
41	Cr Cases		3549/2017	STATE Vs. RAJU PRAJAPATHI	228 /2016 (R.K. Puram)
42	Cr Cases		10978/2018	STATE Vs. NASIR ALI	02 /2017 (Vasant Kunj South)
43	Cr Cases		6047/2017	STATE Vs. ROHIT	453 /2013 (Vasant Kunj South)
44	Cr Cases		11670/2018	STATE Vs. SAFIQ AHMED	027713 /2017 (Vasant Kunj South)
<b>Notice</b>					
45	Cr Cases		16018/2018	STATE Vs. ATUL BAJAJ	0073 /2017 (R.K. Puram) 13-10-20
<b>Prosecution Evidence</b>					
46	Cr Cases		4243/2019	STATE Vs. RAMESH KUMAR	514 /2018 (Vasant Kunj South) 12-10-20
<b>Notice</b>					
47	Cr Cases		1008/2020	STATE Vs. UDDAL RAM	591 /2019 (Vasant Kunj South) 13-10-20
48	Cr Cases		1009/2020	STATE Vs. DILBAG SINGH KATARIA	584 /2019 (Vasant Kunj South)
49	Cr Cases		1011/2020	STATE Vs. HEERA SINGH CHAUHAN	623 /2019 (Vasant Kunj South)
<b>Misc. Arguments</b>					
50	Ct Cases	75/02/2014	26314/2016	STATE Vs. CLOSURE	667 /2005 (R.K. Puram)
51	Cr Cases		2970/2017	STATE Vs. CLOSURE REPORT	17 /2016 (Crime Branch-New Delhi) 25-10-20
52	Cr Cases		6231/2019	MS BABITA Vs. SURJIT FUEL DEPOT AND ORS	/0 ( )
<b>Final Arguments</b>					
53	Cr Cases	21/2C/2014	49086/2016	STATE Vs. JORAWAR SINGH	489 /2008 (R.K. Puram) 27-4-20
<b>Order</b>					
54	Ct Cases	5/1B/2014	27714/2016	LALI DEVI Vs. ANOOP SINGH	/0 (Vasant Kunj South) 13-5-20
<b>Judgement</b>					
55	Cr Cases		2160/2019	STATE Vs. PAWAN ALIAS PONY	59 /2019 (Vasant Kunj South) 16-4-20

R. Mag.  
File for

27-4-20

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	CS	23/2016	57344/16	NANAK BUILDERS Vs. LAKHBEAR SHAWNEY
2	FX	28/2016	5576/16	RAM KUMAR ATREE Vs. DHARAMBIR SINGH
3	EX		48/17	THE BHARAT BATTERY MANUFACTURING COMPANY PVT LTD Vs. UNION OF INDIA
4	FX		288/17	KARAN MADAN Vs. NAGESHWAR PANDEY
5	EX		484/17	THE BALUSSERY BENEFIT CHIT FUND PVT LTD Vs. SUMIT GAUTAM AND ORS
6	EX		606/17	ANITA RANI GUPTA Vs. ALKA ARORA
7	EX		234/18	CHAMAN LAL SHARMA Vs. SUDHA AHMAD AND ANR
8	CS		909/18	MOHD. HAROON JAPANWALA Vs. HARJEET SINGH SACHDEVA
9	EX		592/18	HDB FINANCIAL SERVICES LTD. Vs. SUNIL KUMAR
10	CS		986/18	DHAR DIWEDI Vs. MANOJ KUMAR SHARMA
11	EX		697/18	HDFC BANK LTD. Vs. NITIN KHURANA
12	EX		775/18	ALLAHABAD BANK Vs. ABHISHEK KUMAR SINGH
13	EX		790/18	HDFC BANK LTD. Vs. SANJAY DWIVEDI
14	EX		7/19	INDOGULF CROPSCIENCES LTD Vs. HINDUSTAN INSECTICIDES LTD
15	EX		207/19	KARAN MADAAN AND OTHERS Vs. NAGESHWAR PANDEY
16	EX		311/19	HDFC BANK LTD. Vs. HARMINDER SINGH
17	EX		325/19	ALCON BUILDERS AND ENGINEERS (P) LTD Vs. NORTHERN RAILWAY
18	EX		490/19	VARINDER MALIK Vs. TDI INFRASTRUCTURE LTD
19	EX		491/19	DEVINA MALIK Vs. TDI INFRASTRUCTURE LTD
20	EX		495/19	YES BANK LTD Vs. SANJIT DAS
21	EX		526/19	M/S KOTAK MAHINDRA BANK LIMITED Vs. MOHIT TANWAR
22	EX		643/19	ANKUR JAIN Vs. NEW DELHI DISTRICT LEGAL SERVICES AUTHORITY (NDDLSA)
23	PPA		36/19	DR. SOHINDER KAUR Vs. ASSISTANT DIRECTOR OF ESTATE
24	EX		781/19	M/S MODI INFOSOL PVT LTD Vs. PRIDE HOTELS LTD
25	EX		784/19	M/S MS SHOES EAST LTD Vs. HITESH SHAH URF HITESH L SHAH
26	EX		793/19	UTTAM VERMA Vs. M/S PARSNATNTH DEVELOPERS LTD
27	EX		14/20	MOHIT MALIK AND OTHERS Vs. M/S RELIANCE WEB STORE LTD
28	M-Ex		1/20	SUNIL KUMAR JAIN Vs. BHIM YADAV
29	EX		22/20	SACAR APARTMENTS RESIDENTS ASSOCIATION Vs. SEQUOIA CONSTRUCTION (P) LTD
30	EX		101/20	SUBHASH CHAND Vs. HARPREET SINGH
31	EX		105/20	PARSHWA ACCESSORIES PVT LTD Vs. LUNA EXPORTS PVT LTD
<b>Issues</b>				
32	CS		1276/17	BHU. PINDER KAUR AND ORS Vs. MANMOHAN SINGH AND ORS
33	CS		1095/18	ARIF ALI Vs. HINDUSTAN UNILEVER LTD
34	CS		432/19	KHANDELWAL CONSULTANTS PVT LTD Vs. ROHIT SHARMA
<b>Plaintiff/Petitioner Evidence</b>				
35	CS		63/19	DE LAGE LANDEN FINANCIAL Vs. TAIYAB AND ANR
36	CS		64/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs. SHRIPAT LAL GURJAR AND ANR

27-4-20

Senior Civil Judge cum RC, New Delhi, PHC  
 IN THE COURT OF Sh. Vikrant Vaid  
 Senior Civil Judge Cum Rent Controller  
 CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:19

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S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. Cases</b>				
1	EX		65/18	TRUE LINK FINANCE LTD Vs. SHADAB KHAN
2	CS SCJ		400/18	TRUE LINK FINANCE LTD Vs. TABREJ
3	EX		504/18	TRUE LINK FINANCE LTD Vs. VIJAY
4	CS SCJ		1419/18	TRUE LINK FINANCE LTD Vs. RAM CHANDRA SAH
5	CS SCJ		384/19	KAILASH CHAND Vs. ARUNA VERMA
6	EX		172/19	VINEY KUMAR MAHAJAN(DECEASED) Vs. D S BEDI RAM SAROOP
7	EX		189/19	TRUE LINK FINANCE LTD Vs. RAJA KIR
8	EX		192/19	TRUE LINK FINANCE LTD Vs. DEEPA
9	EX		255/19	MANOJ KUMAR Vs. VIKRAM TOKAS
10	EX		256/19	SATYANARAYAN MAHATO Vs. VIKARAM TOKAS
11	EX		257/19	JITENDER KUMAR Vs. VIKRAM TOKAS
12	CS SCJ		833/19	ASHOK KUMAR AND ANR Vs. SUIJEET SINGH AND ANR
<b>Plaintiff/Petitioner Evidence</b>				
13	CS SCJ	52/14/2014	57682/16	INSTITUTE OF PSYCHIC SPIRITUAL RESEARCH Vs. DR. SANJAY SIDHARTH
14	CS SCJ		392/17	STATE BANK OF INDIA Vs. PANKAJ BANGA
15	CS SCJ		580/17	MANOHAR Vs. SURESH
16	RC ARC		17/18	M/S BECKONS SOFTWARE PVT LTD Vs. M/S MAHARAJA LAL AND SONS AND ORS
17	CS SCJ		1350/18	BABITA DEVI Vs. STATE
18	CS SCJ		226/19	EFFORTZ ENTERPRISES PVT LTD Vs. INDIA TRADE PROMOTION ORGANIZATION
<b>Defendant/Respondent Evidence</b>				
19	RC ARC	11/2009	5532/16	MS GOBIND PERSHAD JAGDISH PARSHAD Vs. VISHAN CHAND AGGARWAL

28/4/20

Senior Civil Judge cum RC, New Delhi, PHC  
IN THE COURT OF Sh. Vikrant Vaid  
Senior Civil Judge Cum Rent Controller  
Criminal Cause List Dated 27-03-2020 Total Cases:9

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. Cases					
1	Ct Cases		324/2019	IIFL Vs. DEVARAJU VENKATESH	/0 0
2	Ct Cases		325/2019	IIFL Vs. NAYAK TRADERS	/0 0
3	Ct Cases		326/2019	IIFL Vs. JAMOD RAMESHBHAI CHANABHAI	/0 0
4	Ct Cases		327/2019	IIFL Vs. RAVINDRA LAXMAN KHARATMOI.	/0 0
5	Ct Cases		328/2019	IIFL Vs. RAJESH KUMAR OHLAN	/0 0
6	Ct Cases		329/2019	IIFL Vs. ABDUL SAKUR	/0 0
7	Ct Cases		330/2019	IIFL Vs. SANJAY	/0 0
8	Cl Cases		331/2019	IIFL Vs. SAHABU BEEN	/0 0
9	Ct Cases		332/2019	IIFL Vs. JAGANNATH JAIRAM JADHAV	/0 0

28/4/20



District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Mr. Munish Markan  
Additional District Judge (ADJ)  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:44

S.No.	Case Type	Old Case No.	Case No.	Title
37	CS		65/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs. BHAL SINGH AND ANR
38	CS		66/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs. LALA PRASAD AND ETC
39	CS		67/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs. ASAB
<b>Misc. Arguments</b>				
40	EX		8/17	RELIANCE CAPITAL LTD. Vs. MAXOUT INFRASTRUCTURES PVT LTD
41	EX		9/17	RELIANCE CAPITAL LTD. Vs. MAX OUT INFRASTRUCTURES PVT LTD
42	CS		246/18	BRAHM PRAKASH SHARMA Vs. AMIT SINGH
<b>Final Arguments</b>				
43	ARB TN		6427/17	SOUMYA KUKRETI Vs. HAVELLS INDIA LTD AND ORS
44	RCA DJ		105/18	ANIL ROHILLA Vs. TOTAL SHIPPING AND LOGISTIC PVT LTD

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All Cases Listed on

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Sh. Dev Saroha

Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:37

28/04/2020

No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
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Misc. Appearance

1	Ct Cases		17079/2017	BAJRANG INVESTMENT Vs. JAI CHANDER	/0
2	Ct Cases	269/1/2015	29525/2016	HSIL LTD. Vs. JITENDRA LODHI	/0 (Barakhamba Road)
3	Cr Cases		9148/2017	STATE Vs. UNTRACE	167 /2016 (Sarojini Nagar)
4	Ct Cases		9327/2017	INDIAN SPINAL INJURIES CENTER Vs. YOGITA BHARDWAJ	/0 (Vasant Kunj South)
5	Ct Cases		11810/2017	BANSAL CREDIT LTD Vs. MANOJ	/0
6	Cr Cases		6949/2017	STATE Vs. UNTRACE	935 /2015 (Sarojini Nagar)
7	Cr Cases		8371/2017	STATE Vs. CANCELLATION	000050 /2016 (Sarojini Nagar)
8	Cr Cases		8372/2017	STATE Vs. UNTRACE	000200 /2016 (Sarojini Nagar)
9	Cr Cases		8409/2017	STATE Vs. UNTRACE	000074 /2016 (Sarojini Nagar)
10	Cr Cases		8438/2017	STATE Vs. UNTRACE	000029 /2017 (Sarojini Nagar)
11	Ct Cases		8464/2017	STATE Vs. UNTRACE	454 /2016 (Sarojini Nagar)
12	Cr Cases		8465/2017	STATE Vs. UNTRACE	000138 /2016 (Sarojini Nagar)
13	Ct Cases		7095/2018	ENERGY EFFICIENCY SERVICES LTD Vs. ITECH MASS PVT LTD AND ORS	/0 (Connaught Place)
14	Cr Cases		11790/2017	STATE Vs. UNTRACE	912 /2015 (Sarojini Nagar)
15	Ct Cases		7875/2018	INTERTEK INDIA PVT. LTD. Vs. INDSUR GLOBAL LTD.	/0 (Barakhamba Road)
16	Cr Cases		16027/2018	STATE Vs. UNTRACE	16 /2017 ()
17	Ct Cases		15916/2018	SWARNIL SINGH Vs. RAVINDRA BHATI	/0 (Barakhamba Road)
18	Ct Cases		4377/2019	AVINASH GUPTA Vs. R. SUBHASHINI	/0 (R.K. Puram)
19	Cr Cases		3613/2019	STATE Vs. UNTRACE	77 /2016 (Barakhamba Road)
20	Cr Cases		6327/2019	STATE Vs. SANDEEP SINGHLA	174 /2011 (Barakhamba Road)
21	Cr Cases		9425/2019	STATE Vs. UNTRACE	000098 /2018 (Barakhamba Road)
22	Cr Cases		9429/2019	STATE Vs. UNTRACE	000048 /2019 (Barakhamba Road)
23	Ct Cases		9440/2019	STATE Vs. UNTRACE	000056 /2018 (Barakhamba Road)
24	Cr Cases		9443/2019	STATE Vs. UNTRACE	000128 /2018 (Barakhamba Road)
25	Cr Cases		9452/2019	STATE Vs. UNTRACE	000036 /2019 (Barakhamba Road)

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26	Cr Cases	77/2A/2013	43402/2016	STATE Vs. DALIP @ DEEPAK	139 /2012 (Sarojini Nagar)
27	Ct Cases	594/1/2015	36863/2016	HDFC BANK LTD Vs. RAHUL	/0 (Barakhamba Road)
28	Cr Cases		4700/2017	STATE Vs. KESHAV	763 /2015 (Sarojini Nagar)

Prosecution Evidence

29	Cr Cases	481/2010	46517/2016	STATE Vs. SIKANDER	161 /2003 (Vasant Kunj North)
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## Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Tanvi Khurana

Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:61

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr Cases	173/2/2006	40713/2016	STATE Vs. MOHAN KOHLI	608 /2003 (Connaught Place)
2	Ct Cases	621/1/2014	33567/2016	UNION BANK OF INDIA Vs. SANDEEP KUMAR	/0 (Parliament Street)
3	Ct Cases	739/1/2015	34477/2016	IDBI BANK LTD Vs. SHAKTI BHOG FOOD LTD	/0 (Parliament Street)
4	Ct Cases	738/1/2015	34478/2016	IDBI BANK LTD Vs. SHAKTI BHOG FOOD P.LTD	/0 (Parliament Street)
5	Ct Cases	941/1/2015	34050/2016	RELIGARE FINVEST LTD Vs. LUXURY TRAINS PVT LTD ORS	/0 (Connaught Place)
6	Ct Cases	938/1/2015	35381/2016	RELIGARE FINVEST LTD Vs. KESHAV ALLOY STEELS ORS	/0 (Connaught Place)
7	Ct Cases		16239/2016	MS HPM CHEMICALS FERTILIZERS LTD Vs. B. VIJAY KUMAR	/0 (Connaught Place)
8	Ct Cases		16303/2016	MS HPM CHEMICALS FERTILIZERS LTD Vs. H.N. VENU	/0 (Connaught Place)
9	Ct Cases		2100/2017	M/S HPM CHEMICALS AND FERTILIZERS LTD Vs. K. BHEEMANA GOWDA	/0
10	Ct Cases		2634/2017	M/S BIBBY FINANCIAL SERVICES INDIA PVT LTD Vs. M/S NAVA HEALTHCARE PVT LTD	/0
11	Ct Cases		48715/2016	M/S BANSAL CREDITS LTD Vs. IKLAS	/0
12	Ct Cases		7760/2017	BANSAL CREDIT LTD Vs. PURAN	/0
13	Ct Cases		17331/2016	VODAFONE MOBILE SERVICES Vs. TAHIR CHOWDHARY	/0 (Connaught Place)
14	Ct Cases		18157/2016	AKZONOBEL INDIA LTD Vs. BHASHKAR SHARMA	/0 (Connaught Place)
15	Ct Cases		99/2017	M/S ATTREE HIRE PURCHASE AND LEASING COMPANY PVT LTD Vs. MOHD. YUNISH KHAN	/0
<b>Sub Matter : Ct Cases/0000799/2017</b>					
16	Ct Cases		105/2017	M/S ATTREE HIRE PURCHASE AND LEASING COMPANY PVT LTD Vs. MOHD. FAYAZ	/0
<b>Sub Matter : Ct Cases/0000763/2017</b>					
17	Ct Cases		1589/2017	M/S CHAMBAL FERTILIZERS AND CHEMICALS LTD Vs. M/S YOGESH KUMAR AND BROTHERS	/0
18	Ct Cases		1590/2017	M/S CHAMBAL FERTILIZERS AND CHEMICALS LTD Vs. M/S MANGALAM FERTILIZER AGENCY P. LTD.,	/0
19	Ct Cases		14652/2017	HDFC BANK LTD. Vs. TOSIF HASAN	/0
20	Ct Cases		14653/2017	HDFC BANK LTD. Vs. MANOJ KUMAR	/0
21	Ct Cases		14654/2017	HDFC BANK LTD. Vs. ASLAM KHAN	/0
22	Ct Cases		15530/2017	VMSL Vs. SAHIL SINGHAL	/0
23	Ct Cases		15533/2017	VODAFONE MOBILE SERVICES LTD. Vs. PARTHA PRATIM DUTTA	/0
24	Ct Cases		15534/2017	VODAFONE MOBILE SERVICES LTD. Vs. VINAY SHARMA	/0
25	Ct Cases		15535/2017	VODAFONE MOBILE SERVICES LTD. Vs. ROHIT KUM	/0
26	Ct Cases		16170/2017	ASHA CHAWLA Vs. AMRAPALI AADYA TRADING AND INVESTMENT PVT. LTD.	/0

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Tanvi Khurana  
Metropolitan Magistrate

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Criminal Cause List Dated 27-03-2020 Total Cases:61

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
27	Ct Cases		16935/2017	CISCO SYSTEM CAPITAL INDIA PVT LTD Vs. TRIMAX IT INFRASTRUCTURE AND ORS	/0 (Connaught Place)
28	Ct Cases		16936/2017	CISCO SYSTEM CAPITAL INDIA PVT LTD Vs. TRIMAX IT INFRASTRUCTURE	/0 (Connaught Place)
29	Ct Cases		17315/2017	TREND SETTERS BOOK LTD. Vs. BISHWAJEET LAL	/0
30	Ct Cases		8063/2018	H.S. PANWAR Vs. SRC BUILDTECH PVT. LTD.	/0
31	Ct Cases		10280/2018	RADHEY SHYAM Vs. UTTAM SINGH	/0 (Inder Puri)
32	Ct Cases		11838/2018	SPICEJET LTD. Vs. SONALI YADAV	/0 ()
33	Ct Cases		12033/2018	BABITA ROY Vs. VIJAY KUMAR	/0 ()
34	Cr Cases		15588/2018	STATE Vs. KAILASH	81 /2018 (Inder Puri)
35	Ct Cases		16276/2018	KOTAK MAHINDRA BANK LTD Vs. GREATER NOIDA HOSTELS AND INFRASTRUCTURE LTD	/0 ()
36	Ct Cases		4/2019	BEYCOMP ELECTRONICS PVT. LTD. Vs. AGS TELE SERVICES PVT. LTD.	/0 ()
37	Ct Cases		2651/2019	INDIA INFOLINE FINANCE LTD Vs. HARENDER	/0 ()
38	Ct Cases		2652/2019	INDIA INFOLINE FINANCE LTD Vs. HARI LAL GURJAR	/0 ()
39	Ct Cases		2653/2019	INDIA INFOLINE FINANCE LTD Vs. SARFARZ	/0 ()
40	Ct Cases		2654/2019	INDIA INFOLINE FINANCE LTD Vs. SHYAM SINGH	/0 ()
41	Ct Cases		2655/2019	INDIA INFOLINE FINANCE LTD Vs. OPA RAM	/0 ()
42	Ct Cases		2656/2019	INDIA INFOLINE FINANCE LTD Vs. ASLAMM	/0 ()
43	Ct Cases		2657/2019	INDIA INFOLINE FINANCE LTD Vs. MISAL BHARAT SUBRAO	/0 ()
44	Ct Cases		4420/2019	IIFL Vs. NASRUDDIN SHAIK	/0 ()
45	Ct Cases		4421/2019	IIFL Vs. GAIKWAD MANGESH J	/0 ()
46	Ct Cases		4422/2019	IIFL Vs. PRAJAPATI VASUDEVBHAI G	/0 ()
47	Ct Cases		4429/2019	IIFL Vs. MOHD. KASIF	/0 ()
48	Cr Cases		1642/2020	STATE Vs. MOHD. IMITYZ@ TINKU	02 /2020 (Inder Puri)
<b>Charge</b>					
49	Ct Cases		8110/2018	MINIMUM WAGES Vs. M/S AIRPLAZAL RETAIL HOLDINGS PVT LTD	/0
50	Cr Cases		10417/2017	STATE Vs. WAHID KHAN	93 /2017 (Central Secretariate Metro)
<b>Pre-Summoning Evidence</b>					
51	Ct Cases		16809/2017	BUSINESS TRAVEL PVT LTD Vs. TRAVEL CONNECT PVT LTD AND ORS	/0 (Connaught Place)
<b>Charge</b>					
52	Cr Cases		17248/2018	STATE Vs. TRILOK SINGH	117 /2018 (Inder Puri)
<b>Prosecution Evidence</b>					
53	Cr Cases	100/3/2013	43508/2016	STATE Vs. MOTIYAR REHMAN	50 /2011 (Inder Puri)
54	Cr Cases	7/3/2014	52100/2016	STATE Vs. DEEPAK	106 /2013 (Inder Puri)
<b>Notice</b>					
55	Ct Cases		18277/2016	AKZO NOBEL INDIA LTD. Vs. SHARMA PAINTS HARDWARE	/0 (Barakhamba Road)
<b>Plaintiff/Petitioner Evidence</b>					

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Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Tanvi Khurana  
Metropolitan Magistrate

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Criminal Cause List Dated 27-03-2020 Total Cases:61

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
56	Ct Cases		50679/2016	RAMAN PRAKASH MANGLA Vs. THE ABHINAV COOP. GROUP HOUSING SOCIETY LTD AND ORS	/0
<b>Prosecution Evidence</b>					
57	Cr Cases		2085/2017	STATE Vs. SACHIN @ SONU	190 /2016 (Inder Puri)
58	Cr Cases		7086/2017	STATE Vs. SUNNY	139 /2015 (Inder Puri)
59	Cr Cases		13056/2018	STATE Vs. NITIN KUMAR	013 /2017 (Inder Puri)
<b>Arguments</b>					
60	Ct Cases		15789/2017	HPM CHEMICALS AND FERTILIZERS LTD Vs. SUNIL VERMA	/0 (Connaught Place)
<b>Order</b>					
61	Ct Cases		2778/2020	INDER DEV BAGGA Vs. NCT OF DELHI	/0 (Inder Puri)

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Charge</b>					
1	SC		491/2019	RG DELHI HIGH COURT Vs. INSPECTOR ASHOK KUMAR AND OTHERS	/0 (Tilak Marg)
<b>Prosecution Evidence</b>					
2	SC	52/2016	9346/2016	STATE Vs. MANDEEP SINGH	2 /2016 (Vasant Kunj South)
3	SC		235/2018	STATE Vs. RAVI BHADANI	81 /2018 (Sagarpur)
4	SC		288/2018	STATE Vs. VIJAY KUMAR AND ORS.	63 /2017 (Chankaya Puri)
5	SC		395/2019	STATE Vs. GOPAL SINGH	264 /2019 (Vasant Kunj South)
<b>Arguments</b>					
6	Cr Rev		65/2020	VIRENDER KAUL Vs. STATE	78 /2010 (Naraina)

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Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Ankita Lal

Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:59

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
57	Ct Cases	79/1/2015	27498/2016	MEDIA CODE NETWORK PVT. LTD. Vs. DARSHAN TUSHAR BHATT	/0 (Vasant Kunj North)
<b>Order</b>					
58	Ct Cases	19/3/2010	24057/2016	MS PARADIGM LEATHER ACCESSORIES PVT. LTD. Vs. MR. ADITYA ETC.	/0 (Vasant Kunj North)
59	Ct Cases		16672/2018	WINTERHALTER INDIA PVT LTD Vs. RAKESH TARA	/0 (Naraina)

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Ankita Lal  
Metropolitan Magistrate

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Criminal Cause List Dated 27-03-2020 Total Cases:59

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Cr Cases	48/VK/2016	46915/2016	STATE Vs. UGRASEN YADAVA	115 /2012 (Vasant Kunj North)
<b>Pre-Summoning Evidence</b>					
31	Cr Cases		57307/2016	DTDC COURIER AND CARGO LTD Vs. KANHAEE LAL GUPTA	/0 (Connaught Place)
<b>Charge</b>					
32	Cr Cases		1389/2017	STATE Vs. KARNBIR SINGH AND ORS.	170 /2015 (Chankaya Puri)
33	Cr Cases		16164/2018	STATE Vs. KISHAN ALIAS SHANI	0046 /2018 (Vasant Kunj North)
34	Cr Cases		16374/2018	STATE Vs. JAGJEET SINGH NARNA	16 /2018 (Vasant Kunj North)
<b>Pre-Summoning Evidence</b>					
35	Ct Cases		10146/2019	PURAN SINGH Vs. SANDEEP BISHNOI AND ORS	/0 ()
<b>Prosecution Evidence</b>					
36	Cr Cases	1413/2010	44223/2016	STATE Vs. SATENDER KUMAR	261 /2006 (Chankaya Puri)
37	Cr Cases	137/2010	47682/2016	STATE Vs. RISHI RAJ ETC.	430 /2006 (Vasant Kunj North)
38	Cr Cases	893/2/2011	44369/2016	STATE Vs. RAJESH SHARMA @ BABLU	78 /2010 (Chankaya Puri)
39	Cr Cases	913/2/2011	46270/2016	STATE Vs. ANAND MOHAN	114 /2007 (Chankaya Puri)
40	Cr Cases	986/2011	46142/2016	STATE Vs. LAVESH SEN	179 /2011 (Vasant Kunj North)
41	Cr Cases	92/2013	48270/2016	STATE Vs. KAMALJEET SINGH	25 /2012 (Chankaya Puri)
42	Cr Cases	5/CHP/2014	51004/2016	STATE Vs. HARPREET SAINI	158 /2012 (Chankaya Puri)
43	Cr Cases	49/2B/2015	53090/2016	STATE Vs. MD TARIQ	357 /2015 (Delhi Cantt.)
44	Cr Cases	6/2B/2015	54284/2016	STATE Vs. AJIT RAHUL	73 /2015 (Delhi Cantt.)
45	Cr Cases	597/2015	54191/2016	STATE Vs. VIVEK PRAKASH SINGH	150 /2015 (Chankaya Puri)
46	Cr Cases	7/VKN/2016	55134/2016	STATE Vs. RAJNISH SHARMA ANR.	803 /2015 (Vasant Kunj North)
47	Cr Cases		60141/2016	STATE Vs. ANIL KUMAR	78 /2013 (Vasant Kunj North)
48	Cr Cases		3682/2017	STATE Vs. RAJENDER SINGH	308 /2016 (Delhi Cantt.)
49	Cr Cases		10856/2018	STATE Vs. VIKASH @ VIKKY AND ANR.	25453 /2017 (Vasant Kunj North)
50	Cr Cases		15849/2018	STATE Vs. ARUN KUMAR	43 /2018 (Chankaya Puri)
51	Cr Cases		15850/2018	STATE Vs. ARUN KUMAR	13 /2018 (Chankaya Puri)
52	Cr Cases		16983/2018	STATE Vs. GUDDU SHAH	00114 /2018 (Naraina)
53	Cr Cases		3638/2019	STATE Vs. RAHUL @ MONU	55 /2019 (Vasant Kunj North)
54	Cr Cases		8371/2019	STATE Vs. AMIT KUMAR @ CHIRA	218 /2019 (Naraina)
55	Cr Cases		977/2020	STATE Vs. BEDAN @ VED PRAKASH	251 /2000 (Chankaya Puri)
<b>Misc. Arguments</b>					
56	Ct Cases		13461/2019	MEENU Vs. STATE	/0 ()
<b>Arguments</b>					

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Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Ankita Lal  
Metropolitan Magistrate  
Criminal Cause List Dated 27-03-2020 Total Cases:59

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./Appearance</b>					
1	Cr Cases	189/2/2009	50016/2016	STATE Vs. PARVEEN KUMAR	17 /2009 (Vasant Kunj North)
2	Cr Cases	89/2B/2014	46070/2016	STATE Vs. AMIT KR. SINGH	28 /2008 (Delhi Cantt.)
3	Cr Cases	6VK/2015	52772/2016	STATE Vs. MANISH	843 /2014 (Vasant Kunj North)
4	Ct Cases	154/1/2015	31758/2016	RANBIR SINGH TANWAR Vs. KAILASH KUMAR LAL DASS	/0 (Chankaya Puri)
5	Cr Cases	198/V/2015	53850/2016	STATE Vs. DEVENDER KUMAR MANI @ MONI ORS.	1198 /2014 (Vasant Kunj North)
6	Ct Cases	662/2016	42861/2016	HCL TECHNOLOGIES Vs. IWAY NET TECH	/0 (Parliament Street)
7	Cr Cases		689/2017	STATE Vs. T. PALANI	247 /2016 (Naraina)
8	Cr Cases		982/2017	STATE Vs. RAKESH	264 /2015 (Chankaya Puri)
9	Ct Cases		5992/2017	PLANETCAST MEDIA SERVICES LTD. Vs. MAHAVIRA TV DARSHAN PVT LTD AND ORS	/0 (Barakhamba Road)
10	Ct Cases		7243/2017	DABUR INDIA LTD. Vs. VIJAY KUMAR	/0 (Connaught Place)
11	Ct Cases		7244/2017	DABUR INDIA LTD. Vs. RAJESH SHARAWAT	/0 (Connaught Place)
12	Ct Cases		10902/2017	KULPREET SINGH OBERAI Vs. NARENDER BHADWAJ	/0 (Delhi Cantt.)
13	Cr Cases		14307/2018	STATE Vs. LALIT KUMAR	979 /2015 (Vasant Kunj North)
14	Cr Cases		14510/2018	STATE Vs. YUNUS	321 /2017 (Delhi Cantt.)
15	Ct Cases		12240/2018	GINNI FILAMENTS LTD Vs. YASH WATER PURIFIERS PVT LTD AND ORS	/0 (Barakhamba Road)
16	Cr Cases		17050/2018	STATE Vs. CANCELLATION	21 /2018 ( )
17	Cr Cases		17297/2018	STATE Vs. RAHUL MEHTA	1094 /2015 (Vasant Kunj North)
18	Cr Cases		316/2019	STATE Vs. AJAY AL	158 /2018 (Delhi Cantt.)
19	Cr Cases		2225/2019	STATE Vs. rahusuddin	74 /2016 (Naraina)
20	Cr Cases		2765/2019	STATE Vs. BHARAT	79 /2019 (Naraina)
21	Cr Cases		3001/2019	STATE Vs. MOHIT SHARMA	99 /2017 (Delhi Cantt.)
22	Cr Cases		5250/2019	STATE Vs. UNTRACE	000321 /2018 (Delhi Cantt.)
23	Cr Cases		5294/2019	STATE Vs. UNTRACE	000322 /2018 (Delhi Cantt.)
24	Cr Cases		6736/2019	STATE Vs. SAHID AND ORS	208 /2018 (Delhi Cantt.)
25	Cr Cases		8460/2019	STATE Vs. UNTRACE	000410 /2019 ( )
26	Cr Cases		9828/2019	STATE Vs. VARINDER SINGH SINDHU AND ORS	172 /2016 (Chankaya Puri)
27	Ct Cases		18495/2019	SANGEETA SEHRAWAT Vs. SEEMA AND ORS.	/0 (Kishan Garh)
28	Ct Cases		19581/2019	BRAHAM PRAKASH TOKAS Vs. UNKNOWN	/0 (Kishan Garh)
<b>Pre-Summoning Evidence</b>					
29	Ct Cases	87/1/2015	21228/2016	MS VISHAL RETAIL LIMITED Vs. MS SS ENTERPRISES	/0 (Vasant Kunj North)
<b>Charge</b>					

28-4-20

# Room No.21

24/3/2020

Senior Civil Judge cum RC, New Delhi, PHC

IN THE COURT OF Sh. Pankaj Sharma

JSCC cum ASCJ cum GJ

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	CS SCJ		202/18	UNION BANK OF INDIA Vs. ANMOL KUMAR
<b>Misc./ Appearance</b>				
2	EX		489/19	HARDEEP SINGH SETHI Vs. RAJAN KUMAR ANAND
<b>Misc. cases</b>				
3	CS SCJ		1116/19	UNION BANK OF INDIA Vs. DHARMPAL
4	CS SCJ		1117/19	UNION BANK OF INDIA Vs. RAGHUNATH ARORA
5	EX		753/19	TRUE LINK FINANCE LTD Vs. AJAY @ MANSI
6	EX		754/19	TRUE LINK FINANCE LTD Vs. SURENDER KUMAR
7	EX		755/19	TRUE LINK FINANCE LTD Vs. RAVI KUMAR
8	EX		757/19	TRUE LINK FINANCE LTD Vs. KAVITA VAIDHYA
9	EX		759/19	TRUE LINK FINANCE LTD Vs. GULZAR
10	EX		760/19	TRUE LINK FINANCE LTD Vs. SUKHDEV SINGH
11	EX		763/19	HDFC BANK LTD. Vs. KAMAL KISHORE
12	EX		764/19	HDFC BANK LTD. Vs. AVINASH CHANDRA
13	EX		765/19	HDFC BANK LTD. Vs. JOGINDER SINGH
14	EX		766/19	HDFC BANK LTD. Vs. HAUKHAN LUN
15	CS SCJ		1558/19	TRUE LINK FINANCE LTD Vs. GAURAV GANDHI
16	EX		36/20	HDFC BANK LTD Vs. RAVI SHANKAR MISHRA
<b>Plaintiff/Petitioner Evidence</b>				
17	CS SCJ		458/17	RISHI PAL Vs. RAMESH MAHAJAN
18	CS SCJ		972/18	DEVENDER KUMAR Vs. CHD DEVELOPERS LTD
19	CS SCJ		125/19	E COM EXPRESS PVT LTD Vs. MUKESH KUMAR GUPTA
20	CS SCJ		1115/19	UNION BANK OF INDIA Vs. RAHUL
<b>Defendant/Respondent Evidence</b>				
21	CS SCJ	9/2015	56588/16	RESIDENTS WELFARE OF HILL VIEW APARTMENTS ASSOCIATION Vs. SH. DEVENDER SINGH RATHI ORS
<b>Misc. Arguments</b>				
22	CS SCJ		382/18	AJAY KUMAR GOEL Vs. A K SHARMA
23	CS SCJ		966/18	MR NARENDER KUMAR AND ANR Vs. VNS INFRASTRUCTURE PVT LTD AND ORS
24	CS SCJ		1097/19	BENNET FRANCIS Vs. WARIS K MASIH
25	CS SCJ		1097/19	BENNET FRANCIS Vs. WARIS K MASIH

NDOH  
28.4.2020

Senior Civil Judge cum RC, New Delhi, PHC  
IN THE COURT OF Sh. Pankaj Sharma  
JSCC cum ASCJ cum GJ

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Criminal Cause List Dated 27-03-2020 Total Cases:4

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct Cases		1857/2017	USG GLOBAL BUILDING PRODUCTS INDIA PVT. LTD. Vs. R. K. ENTERPRISES	/0
<b>Complainant Evidence</b>					
2	Ct Cases		2520/2017	RAJENDRA PRASAD SHARMA Vs. KISHAN CHAND VERMA AND SONS	/0
3	Ct Cases		2521/2017	RAJENDRA PRASAD SHARMA Vs. PAWAN KUMAR VERMA	/0
4	Ct Cases		2523/2017	RAJENDRA PRASAD SHARMA Vs. KISHAN CHAND VERMA AND ORS.	/0

28.4.2020

## District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Sh. Ram Lal Meena

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:57

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S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	EX	81/2015	5472/16	DELHI METRO RAIL CORPORATION LIMITED Vs. MS ANUP KUMAR KALRA HITABILASHI GUPTA
2	EX	3/2016	5481/16	SMT SUSHILA GAUTAM Vs. AIR INDIA LTD.
3	CS		58155/16	MRS. SATWANT PRITAM SINGH Vs. SH. SANDEEP SHARMA
4	EX		2/16	MANOHAR SINGH Vs. UNION OF INDIA AND ANR.
5	EX		33/17	KOTAK MAHINDERA PRIME LTD Vs. RANJIT SINGH
6	EX		442/17	JATIN KUMAR Vs. NARENDER SINGH AND ANR
7	EX		546/17	SHEDAN SINGH Vs. KKT RELATORS AND ORS
8	EX		547/17	PRAVEEN SINGH Vs. KKT RELATORS AND ORS
9	EX		37/18	HDFC BANK LTD. Vs. SANJEEV KUMAR
10	EX		45/18	MODLINE FISTOCK PVT LTD Vs. VIJAY SINGH RANA
11	EX		251/18	PREM CHANDER KUMAR Vs. KKT RELATORS ND ORS
12	EX		252/18	KUKARPAL SINGH PARMAR Vs. KKT RELATORS ND ORS
13	EX		254/18	J SHREE KUMAR Vs. KKT RELATORS AND ORS
14	EX		325/18	MUKESH KUMAR HASIJA ND ANOTHER Vs. PARSVANATH DEVELOPERS LTDS
	EX		342/18	HDFC BANK LTD. Vs. NIKHIL SATI
	EX		350/18	ROHIT KUMAR Vs. A PEE JAY SURRENDRA PARK HOTELS
	EX		378/18	ANAND KHANNA Vs. BHANU PRATAP
	EX		379/18	CHOLAMANDLAM INVESTMENT AND FINANCE COMPANY LTD Vs. VIRENDER PRATAP SINGH
9	EX		501/18	AMIT KUMAR Vs. ANURAG KUMAR
20	EX		607/18	PHOENIX ARC PVT LTD Vs. AATAM PURI
21	EX		608/18	PHOENIX ARC PVT LTD Vs. BIRENDER TIWARI
22	EX		609/18	PHOENIX ARC PVT LTD Vs. BENOY VARGHESE
23	EX		610/18	PHOENIX ARC PVT LTD Vs. RAVI SHARMA
24	EX		627/18	KOTAK MAHINDERA PRIME LTD Vs. ASHWIN AMARNATH
	EX		705/18	SHRIRAM TRANSPORT FINANCE CO LTD Vs. RUPA DEVI AND ANOTHER
	EX		319/19	HDFC BANK LTD. Vs. ANIL KUMAR DUBEY
	CS		531/19	ASHWANI KUMAR Vs. AL NAFEEES FROZEN FOODS PVT LTD
	EX		440/19	KOTAK MAHINDRA BANK LTD Vs. RISHI BAKSHI
29	EX		146/19	KAPIL DEV SAPRA Vs. SURANA TELECOM AND POWER LTD.
	EX		447/19	KAPIL DEV SAPRA Vs. BHAGYANAGAR INDIA LTD
	EX		512/19	SAMEER CHOPRA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD
	EX		513/19	RISHI KAPOOR Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD
	CS		614/19	VARINDER SABHARWAL Vs. ASMEETA GULRI SABHARWAL
	EX		596/19	RAJINDER KUMAR Vs. NEW DELHI MUNICIPAL COUNCIL
35	EX		600/19	INDUSIND BANK LTD. Vs. SANJEEV KUMAR AND ANR
36	EX		612/19	CONTENENTAL TELEPHOWER INDUSTRIES LIMITED Vs. UNION OF INDIA
	EX		684/19	INDIABULLS CONSUMER FINANCE LTD Vs. PUNEET
38	EX		699/19	3M ELECTRO AND COMMUNICATION INDIA PVT LTD Vs. FIBCOM INDIA LTD
	EX		713/19	KOTAK MAHINDRA BANK LIMITED Vs. NITESH KUMAR

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## District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Sh. Ram Lal Meena

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:57

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S.No.	Case Type	Old Case No.	Case No.	Title
40	EX		738/19	M/S KRA INFRASTRUCTURE DEVELOPERS PVT LTD Vs. PRATIBHA CRFG AND ANOTHER
41	EX		748/19	M/S HINDUJA HOUSING FINANCE LIMITED Vs. SUBODH KUKMAR AND ANOTHERS
42	EX		17/20	AU SMALL FINANCE BANK LTD Vs. VIKAS
<b>Plaintiff/Petitioner Evidence</b>				
43	CS	115/2016	57957/16	TARA CHAND ORS. Vs. RAJESH KUMAR ORS.
44	CS		58617/16	RAJINDER JAIN Vs. PRAVEEN KUMAR AND ORS.
<b>Defendant/Respondent Evidence</b>				
45	CS	461/2016	55901/16	MS KNIT OVER SEAS Vs. MS MAERSK INDIA LTD. (DHC)
<b>Misc. Arguments</b>				
46	ARBTN	348/2015	12542/16	KAPIL GARG (US 34) Vs. MS INDIABULLS SECURITIES LIMITED AND ANOTHERS
47	ARBTN	347/2015	12546/16	RAM KAWAR HUF ( US 34) Vs. MS INDIABULLS SECURITIES LIMITED AND ANOTHERS
48	ARBTN		11212/16	NIRMAL GARG - ARB US 34 Vs. INDIABULLS SECURITIES LTD
49	ARBTN		20335/16	RAM KAWAR GARG Vs. INDIA BULLS SECURITIES LTD.
50	CS		323/17	BHAGWAN SINGH Vs. MODERN SCHOOL
51	CS		1045/17	SATISH KUMAR Vs. KINGFISHER FINVEST INDIA LTD
<b>Final Arguments</b>				
52	CS	115/2016	57518/16	RAJESH CHANDRA Vs. RAJINDER KUMAR SINGHAL ORS.
53	CS (COMM.)		109/20	M/S L'OREAL Vs. SHEWAZ SHAMSI
54	CS (COMM.)		218/20	LEVI STRAUSS AND COMPANY Vs. DHEERAJ CHOUDHARY
55	CS (COMM.)		122/20	KRBL LTD Vs. SUDHA BANSAL AND ANRS
56	CS		803/17	HINDUSTAN PUBLICITY PVT. LTD. Vs. NEW DELHI MUNICIPAL COUNCIL
<b>Order</b>				
57	CS		55799/16	ASHOK KUMAR Vs. SURENDER SINGH RANA

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**Room No. 24**

District and Sessions Judge, New Delhi, PH

IN THE COURT OF Ms. Anju Bajaj Chandra

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:39

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	CS		607/17	RASHTRIYA MAHILA KOSH Vs. MAHANAGAR SMRITI SEVA KENDRA
2	OMP (I) (COMM.)		4999/19	L AND T FINANCE LIMITED Vs. SATISH
3	OMP (I) (COMM.)		6208/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. SIMRAN TRAVELS
4	OMP (I) (COMM.)		6220/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. HUJAIM TOURS AND TRAVELS
5	OMP (I) (COMM.)		6228/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. RAMAPPA BHIMAPPA BELLAD
6	OMP (I) (COMM.)		6230/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. KALJEET SINGH
7	OMP (I) (COMM.)		7519/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. MANOJ YADAV
8	OMP (I) (COMM.)		7520/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. ALI AHMED S KHAN
9	OMP (I) (COMM.)		7521/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. BAGPOLY ENTERPRISES
10	OMP (I) (COMM.)		7522/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. PRISHA TOURS AND TRAVELS
11	OMP (I) (COMM.)		8922/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. HIMANSHU GIRDHAR
12	OMP (I) (COMM.)		11234/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. PANJATAN TOURS AND TRAVELS
13	OMP (I) (COMM.)		11235/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. SHAHNAWAZ HUSAIN
14	OMP (I) (COMM.)		11236/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. NATIONAL TOURS AND TRAVELS
15	OMP (I) (COMM.)		11237/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. GHOUS MOHAMMED AND OTHERS
16	CS		760/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs. MR. SHYAMVIR SINGH
17	CS		761/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs. MR. VISHNU SINGH
18	CS		762/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs. MRS. SURAJ MUKHI
19	CS		765/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs. MR. SATYVEER
20	OMP (I) (COMM.)		14070/19	INDUSIND BANK LTD. Vs. RAMESH RAM
21	OMP (I) (COMM.)		14071/19	INDUSIND BANK LTD. Vs. MADAN YADAV AND OTHERS
22	OMP (I) (COMM.)		14072/19	INDUSIND BANK LTD. Vs. MADAN YADAV AND SONS
23	OMP (I) (COMM.)		14074/19	INDUSIND BANK LTD. Vs. NANDA RAM DEWANDAS
24	OMP (I) (COMM.)		14075/19	INDUSIND BANK LTD. Vs. PARWINDER SINGH
25	OMP (I) (COMM.)		14076/19	INDUSIND BANK LTD. Vs. SHRI RAM
26	OMP (I) (COMM.)		14164/19	INDUSIND BANK LTD. Vs. MOHAN BROS NIZAMUDDIN
27	OMP (I) (COMM.)		14169/19	INDUSIND BANK LTD. Vs. MAHENDRA JANGU JANGU
28	OMP (I) (COMM.)		14669/19	INDUSIND BANK LTD. Vs. HAKAM SINGH
29	OMP (I) (COMM.)		14686/19	INDUSIND BANK LTD. Vs. FAHEEM
30	OMP (I) (COMM.)		14701/19	POOJA FINLEASE LTD Vs. SAKIR
31	CS (COMM.)		5/20	M/S THE VARIETY BOOK DEPOT Vs. M/S NEWLIGHT PUBLICATION. CO.
32	CS (COMM.)		34/20	LEVI STRAUSS AND COMPANY Vs. ASHOK KUMAR

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**ROOM No. 24**

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:39

S.No.	Case Type	Old Case No.	Case No.	Title
33	CS (COMM.)		35/20	LEVI STRAUSS AND COMPANY Vs. ASHOK KUMAR
	<b>Issues</b>			
34	CS (COMM.)		432/19	J K OIL INDUSTRIES Vs. SHREE SANWARIA OIL MILL
	<b>Plaintiff/Petitioner Evidence</b>			
35	CS (COMM.)		174/19	M/S BC INFRA PROJECTS PVT LTD Vs. M/S YOGRAJ INFRASTRUCTURE LTD AND ORS
	<b>Misc. Arguments</b>			
36	ARBTN		715/18	PRIME TRANS EXPRESS PVT LTD Vs. SS SUPPLY CHAIN
	<b>Final Arguments</b>			
37	CS		976/18	M/S ZENITH LEISURE HOLIDAYS LTD Vs. INTERNATIONAL FEDERATION OF YADAV CHAMBERS AND COMMERCE AND ORS
	<b>Arguments</b>			
38	ARBTN	211/2015	11464/16	VINAY SHARMA ANR. Vs. NITIN TECHNOLOGIES LTD. ANR.
	<b>Judgement</b>			
39	CS (COMM.)		18/19	STATE BANK OF INDIA Vs. SOM DUTT VERMA

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Court No. 27

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	SC		513/2019	STATE Vs. SADIK	33 /2019 (North Avenue) 28/4/2020
2	Bail Matters		429/2020	STATE Vs. SHAHNAWAZ AND ORS	20 /2020 (Kishan Garh)
3	Bail Matters		501/2020	STATE Vs. KUSH BHASIN	93 /2016 (Crime Branch-New Delhi)
<b>Charge</b>					
4	SC		333/2019	STATE Vs. (1) DHARWINDER SINGH PANWAR (2) KRISHNA DEVI	11 /2018 (Vasant Kunj South)
<b>Plaintiff/Petitioner Evidence</b>					
5	SC		7/2017	STATE Vs. MANISH AHLAWAT	255 /2016 (South Campus)
<b>Prosecution Evidence</b>					
6	SC		5/2018	STATE Vs. BADAN SINGH AND ANITA @ ANNU	391 /2016 (Vasant Kunj South)
<b>Defence Evidence</b>					
7	SC		95/2017	STATE Vs. SIDDHARTH RAJANEY AND ORS.	1139 /2015 (Vasant Kunj North)
<b>Misc. Arguments</b>					
8	Cr Rev		848/2019	VIVEK ARORA Vs. RAMAPRASTHA DEVELOPERS PVT LTD	/0 () 28/4/2020
<b>Final Arguments</b>					
9	CA		162/2019	SANJIV KUMAR Vs. LOKESH KUMAR	/0 ()
<b>Order</b>					
10	CA		104/2019	KUNTALA MALLICK Vs. STATE AND ORS	/0 ()



## Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Jyoti Maheshwari

Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:80

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct Cases	579/1/2015	31306/2016	KISHORE KUMAR KANOIJA Vs. RAJINDER SINGH	/0 (Sarojini Nagar)
2	Ct Cases	404/1/2015	23611/2016	MS MOREPEN LABORATOIES LTD Vs. MS. NANDAN MEICAL AGENCY	/0 (Barakhamba Road)
3	Ct Cases	405/1/2015	34824/2016	MS MOREPIN LABORATORIES LTD Vs. SANJAY KUMAR	/0 (Barakhamba Road)
4	Ct Cases	745/1/2015	32868/2016	KARINA FINCAP Vs. HARI PRAKASH	/0 (Connaught Place)
5	Ct Cases	948/1/2015	38331/2016	RELIGARE FINVEST LTD Vs. RS SWITCHGERAS	/0 (Connaught Place)
6	Ct Cases	954/1/2015	38567/2016	RELIGARE FINVEST LTD Vs. PREM KITCHNEN APPLIANCES	/0 (Connaught Place)
7	Ct Cases	955/1/2015	38568/2016	RELIGARE FINVEST LTD Vs. SUNIL KUAMR	/0 (Connaught Place)
8	Ct Cases	979/1/2015	20903/2016	RELIGARE INVEST LTD Vs. SUBRATA CHARABORTY	/0 (Connaught Place)
9	Ct Cases	264/1/2015	38587/2016	IRIS COMPUTERS LTD Vs. GLOBAL TECHNOLOGIES AND OTHERS	/0 (Connaught Place)
10	Ct Case	455/1/2015	34532/2016	CAPITAL FIRST LTD Vs. ASHA SHARMA	/0 (Connaught Place)
11	Ct Case		16355/2016	RELIGARE FINVEST LTD Vs. PANKAJ SONI	/0 (Connaught Place)
12	Ct Case		16798/2016	CAPITAL FIRST LTD Vs. VIRENDER CHAWLA	/0 (Connaught Place)
13	Ct Case		18591/2016	CAPITAL FIRST LTD Vs. LALIT RAM CHAND	/0 (Connaught Place)
14	Ct Case		45505/2016	CAPITAL FIRST LTD Vs. MANJU DUBE	/0 (Connaught Place)
15	Ct Case		48138/2016	PTC INDIA FINANCIAL Vs. KOHINOOR POWER PVT. LTD	/0
16	Ct Case		44169/2016	PTC INDIA Vs. KOHINOOR POWER PVT LTD	/0 (Barakhamba Road)
17	Ct Case		44570/2016	DCB BANK LTD. Vs. AASHISH KUMAR	/0 (Barakhamba Road)
18	Ct Case		44648/2016	HDFC BANK LTD. Vs. AMIT SHARMA	/0 (Barakhamba Road)
19	Ct Cases		48131/2016	PTC INDIA FINANCIAL SERVICES LTD Vs. KOHINOOR POWER PVT LTD AND ORS	/0 (R.K. Puram)
20	Ct Cases		48132/2016	PTC INDIA FINANCIAL SERVICES LTD Vs. KOHINOOR POWER PVT LTD	/0 (R.K. Puram)
21	Cr Cases		58539/2016	PTC INDIA FINANCIAL SERVICES LTD Vs. KOHINOOR POWER PVT LTD	/0 (R.K. Puram)
22	Ct Case		51210/2016	PTC INDIA FINANCIAL SERVICES LTD Vs. KOHINOOR POWER PVT LTD AND ORS	/0 (R.K. Puram)
23	Ct Case		3376/2017	RELIGARE FINVEST LTD. Vs. SANGAM RANI	/0 (Connaught Place)
24	Ct Case		3615/2017	HDFC BANK LTD. Vs. SUNEEL KUMAR	/0 (Barakhamba Road)
25	Ct Case		3616/2017	HDFC BANK LTD. Vs. RAJEEV ANEJA	/0 (Barakhamba Road)
26	Ct Case		3679/2017	INDIA INFOLINE FINANCE LTD. Vs. T VENKATAKRISHNA	/0
27	Ct Case		3835/2017	HDFC BANK LTD. Vs. DHIRENDRA SINGH	/0 (Barakhamba Road)
28	Ct Case		6858/2017	VODAFONE Vs. HARMEET SINGH	/0
29	Ct Case		7937/2017	ICICI BANK LTD Vs. SAJID KHAN	/0 (Connaught Place)
30	Ct Case		8267/2018	VEECON MEDIA AND BROADCASTING PVT LTD Vs. RAKESH PANDEY	/0
31	Ct Case		8677/2018	CAPITAL FIRST LTD Vs. SHANKAR MALO	/0
32	Ct Case		9099/2018	RASHIDA KHATUN Vs. MOHD. JALAL	/0

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Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Jyoti Maheshwari  
Metropolitan Magistrate  
Criminal Cause List Dated 27-03-2020 Total Cases:80

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
33	Ct Cases		9193/2018	MONEYWISE FINANCIAL SERVICES LTD. Vs. MUKESH SHARMA	/0
34	Ct Cases		9953/2018	INDIA INFOLINE FINANCE LTD Vs. MOTHKURI	/0 (Barakhamba Road)
35	Cr Cases		14815/2018	ASAHI ADVERTISING PVT. LTD. Vs. PAWAN KUMAR	/0 ()
<b>Misc. cases</b>					
36	Ct Cases		12305/2018	IIFL Vs. GORANTLA VINAY SHANKAR SHANKAR REDDY	/0 (Barakhamba Road)
37	Ct Cases		12311/2018	IIFL Vs. PALEPU SATHIBABU	/0 (Barakhamba Road)
<b>Misc./ Appearance</b>					
38	Ct Cases		2499/2019	MONEYWISE FINANCIAL SERVICES PVT LTD Vs. MUKESH SHARMA	/0 ()
39	Ct Cases		6553/2019	SWARAJ OVERSEAS Vs. SURESH KHANDELWAL	/0 ()
40	Ct Cases		8948/2019	GRANDER TRAVELS AND TOURS LLP Vs. PARTHA BANERJEE	/0 ()
41	Ct Cases		8949/2019	GRANDEUR TRAVELS AND TOURS LLP Vs. PARTHA BANERJEE	/0 ()
42	Ct Cases		9063/2019	RITA SINGH Vs. RAJESH KUMAR	/0 ()
43	Ct Cases		9212/2019	SATISH KUMAR Vs. GANGESH KUMAR	/0 ()
44	Ct Cases		9267/2019	MS FACT SOFTWARE PVT LTD Vs. MS JKG ENTERPRISES	/0 ()
45	Ct Cases		11396/2019	HALONIX TECHNOLOGIES PVT LTD Vs. MANGILAL BIMAL SINGH BHANSHALI	/0 ()
46	Ct Cases		13971/2019	IRIS COMPUTERS Vs. SRINIVAS EMULA	/0 ()
47	Ct Cases		14625/2019	SHAMBHU KUMAR Vs. MUKESH CHAUHAN	/0 ()
48	Ct Case		15097/2019	BALJEET SINGH TOKAS Vs. RAJ AGGARWAL	/0 (Vasant Vihar)
49	Ct Case		15277/2019	UNIVERSAL EXPRESS SERVICE Vs. RCL LOGISTICS	/0 ()
50	Ct Case		15278/2019	UNIVERSAL EXPRESS SERVICE Vs. RCL LOGISTICS COMPANY	/0 ()
51	Ct Case		15500/2019	ROSHAN LAL AGGARWAL Vs. FOUR STAR AUTOMOTIVES	/0 (Naraina)
52	Ct Case		15511/2019	TIMEX GROUP INDIA PVT Vs. UNITED ENTERPRISES AND ORS	/0 ()
53	Ct Case		15512/2019	TIMEX GROUP INDIA LTD Vs. UNITED ENTERPRISES AND ORS	/0 ()
54	Ct Case		16203/2019	BLUE SKY BOOKS INTERNATIONAL Vs. ASHWANI KUMAR SHARMA	/0 ()
55	Ct Case		16204/2019	GREEN BOOK HOUSE Vs. ASHWANI KUMAR SHARMA	/0 ()
56	Ct Case		17268/2019	NONY BUILDERS PVT. LTD. Vs. ROBINDEER SINGH ALAGH	/0 (Vasant Kunj South)
57	Cr Rev		55/2019	TARGET FIN LEASE LTD. Vs. NARESH KUMAR	/0 ()
58	Ct Case		17970/2019	WORLD WIDE EXPRESS Vs. OVERNITE EXPRESS LTD.	/0 ()
59	Ct Case		17973/2019	WORLD WIDE EXPRESS Vs. OVERNITE EXPRESS LTD.	/0 ()
60	Ct Case		19028/2019	BJFL Vs. ARPIT PAHADIA	/0 ()
61	Ct Case		19029/2019	BJFL Vs. RAHUL GUPTA	/0 ()
62	Ct Case		19197/2019	SABMILLER INDIA LTD Vs. ROJALIN MISHRA	/0 ()

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Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Jyoti Maheshwari

Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:80

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
63	Ct Cases		19198/2019	SABMILLER INDIA LTD Vs. PANKAJ GOSWAMI	/0 ()
64	Ct Cases		19199/2019	SABMILER INDIA LTD Vs. PANKAJ GOSWAMI	/0 ()
65	Ct Cases		19200/2019	ANHEUSER BUSCH INBEV INDIA LTD Vs. AJAY TYAGI	/0 ()
66	Ct Cases		19358/2019	IFCI LTD Vs. MS SHIRPUR GOLD REFINERY LTD	/0 ()
67	Ct Cases		19596/2019	VE COMMERCIAL VEHICLES LTD. Vs. KAMLESH KUMAR PANDEY	/0 ()
68	Ct Cases		1968/2020	OYO APARTMENTS INVESTMENTS Vs. PRAVEEN NARAYAN REDDY	/0 ()
69	Ct Cases		2545/2020	PNB Vs. STUDIO NOVATEUR	/0 (Connaught Place)
70	Ct Cases		2682/2020	MS NEXT EDUCATION INDIA PVT LTD Vs. PRINTS PUBLICATIONS PVT LTD AND ANR	/0 ()
<b>Pre-Summoning Evidence</b>					
71	Ct Cases		1788/2019	GRANDLAY ELECTRICALS INDIA Vs. SUSAN ELECTRICALS INDIA PVT LTD	/0 ()
<b>Plaintiff/Petitioner Evidence</b>					
72	Ct Case	335/1/2015	36707/2016	CAPITAL FIRST LTD Vs. RAMANDEEP SINGH	/0 (Connaught Place)
73	Ct Case	228/1/2015	36650/2016	KARINA FINCAP LTD Vs. HARI PRAKASH	/0 (Connaught Place)
74	Ct Case	171/1/2015	39437/2016	HALONIX TECHNOLOGIES PVT. LTD. Vs. RAHUL KUMAR TIBREWAL	/0 (Barakhamba Road)
<b>Notice</b>					
75	Ct Cases		8851/2018	RELIGARE FINVEST LTD Vs. NIPPON INVESTMENT AND FINANCE COMPANY	/0 (Connaught Place)
<b>Plaintiff/Petitioner Evidence</b>					
76	Ct Cases		19394/2019	NONY BUILDERS PVT. LTD. Vs. ROBINDER SINGH ALAGH	/0 ()
<b>Defence Evidence</b>					
77	Ct Cases	219/1/2013	20769/2016	ALPHA RADIOS Vs. ANIL KUMAR AGGARWAL	/0 (Barakhamba Road)
78	Ct Case	262/1/2015	40285/2016	IRIS COMPUTERS LTD Vs. PERFECT CPMPUTER NETWORK AND OTHER	/0 (Connaught Place)
79	Ct Cases		4076/2019	DEEPAK KUMAR Vs. IETY TANEJA	/0 ()
<b>Judgement</b>					
80	Ct Case	197/1/2012	22061/2016	ADIXE BROSOWON BREWERIES PVT. LTD. Vs. KLA CONST. TECHNOLOGIES PVT. LTD	/0 (Connaught Place)

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27/4/20

27/4/20

28/4/20

21/4/20

District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Sh. Gurvinder Pal Singh  
District Judge (Commercial Courts)-02  
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:10

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S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	ARBTN		5511/18	UNION OF INDIA Vs. PURNANAND AND ORS
2	OMP (I) (COMM.)		6993/19	ALPHA MOTOR FINANCE LIMITED Vs. PRAMOD MALHOTRA
3	CS		751/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs. MR. VIJAY SINGH
4	CS		752/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs. MR. SHISHUPAL
5	CS		753/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs. MR. VIKAS KUMAR
6	CS		754/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD. Vs. MR. SONU
7	CS		756/19	DE LAGE LANDEN FINANCIAL SERVICES INDIAN PVT. LTD. Vs. MR. SUKHJENDRA
8	CS		914/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs. RIJAVAN
9	CS		917/19	DE LAGE LANDEN FINANCIAL Vs. ISHAK AND ETC.
<b>Plaintiff/Petitioner Evidence</b>				
10	CS (COMM.)	432/2013	381/19	MS CALVIN KLEIN TRADEMARK TRUST Vs. MS SAGAR GARMETNTS ORS

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